NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

SIGNATURE .

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY:

Mr. Anil Gupta & Ors

Vs.

Mr. Yogesh Mahajan & Ors.

M/s. Indianhawks Wealth Creators Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION

1. Mor. Kannal Ahvija Advocate T Respondents

2. Mos. Brena Vair Advocate T

3. M. BYARATGUITA Advocate - Portitions

Order

Learned Counsel for the Respondent seeks one week's time to file synopsis and the written submissions. Let the needful be done within one week with a copy in advance to the Counsel opposite.

List on 15th September 2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

31st August, 2016 (A.K. Arora)